

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 02 & 09 of 2019

IN THE MATTER OF:

M/s. Global Business Corporation

...Appellant

Versus

Punjab National Bank & Anr.

...Respondents

Present

**For Appellant: Ms. Manisha Chaudhary and Mr. Mansumyer Singh,
Advocates.**

For Respondent: Ms. Yashartha Gupta, Advocate.

O R D E R

01.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 30th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/